

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1350**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/ AGRAHAYANA 27, 1940
(SAKA)**

ATROCITIES AGAINST WOMEN AND CHILDREN

**1350. SHRI MOHD. SALIM:
SHRI ARVIND SAWANT:
SHRI MD. BADARUDDOZA KHAN:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRIMATI NEELAM SONKER:
SHRI JITENDRA CHAUDHURY:
ADV. NARENDRA KESHAV SAWAIKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether an increase has been registered in the cases of atrocities and crimes against women and children including domestic violence in the country;**
- (b) if so, the total number of such cases registered during each of the last three years and the current year, separately, crime and State/UT-wise;**
- (c) the number of accused arrested along with the number of cases solved/yet to be solved and the rate of conviction in such cases during the said period, State/ UT-wise;**
- (d) the steps taken to improve the rate of conviction in such cases; and**
- (e) the other steps taken by the Government to prevent such cases in future including consultation with State Governments along with the details of the advisories issued to the States and Police Departments in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As per the latest available information published by National

Crime Records Bureau (NCRB), State/UT-wise and Crime Head-wise details of Cases Registered, Cases Charge-Sheeted, Chargesheeting Rate, Cases in which Trials were completed, Cases Convicted, Conviction Rate, Persons Arrested, Persons Charge Sheeted and Persons Convicted under crime against women during 2014-2016 are given in Annexure-I & II .

State/UT-wise and Crime Head-wise details of Cases Registered, Cases Charge-Sheeted, Chargesheeting Rate, Cases in which Trials were completed, Cases Convicted, Conviction Rate, Persons Arrested, Persons Charge Sheeted and Persons Convicted under crime against children during 2014-2016 are given in Annexure-III & IV.

(d) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. However, several measures have been taken for enhancing the safety of women and children. The Criminal Law (Amendment) Act, 2018, provides for enhanced punishment for crimes such as rape including provision of death penalty for the offence of rape on women below 12 years; completion of investigation, filing of charge sheet and trial in rape cases in 2 months and appeals against conviction or acquittal to be disposed of within 6 months. The other steps taken in this

regard include modernization and capacity building of forensic labs for facilitating timely investigation, development of a National Database on Sexual Offenders to facilitate investigation and tracking of Sexual Offenders across the country, a project for developing an Emergency Response Support System based on a Pan-India 24x7 Helpline Number 112 and a scheme for setting up One Stop Centre in every district across the country.

The Ministry of Home Affairs has also issued advisories on 04.09.2009, 14.7.2010, 20.4.2015 and 12.05.2015 on Crime against women and crime against children, to all State Governments/UTs, advising them that these cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. The Advisories also emphasize that speedy investigation should be conducted in heinous crimes such as rape, murder etc., and that the medical examination of rape victims should be conducted without delay. These advisories also advise the States/UTs for increasing gender sensitivity in Police. These advisories are available at www.mha.gov.in.

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CF), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2014

SL	State/UT	2014										
		CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	16526	13400	85.0	8808	839	9.5	43298	31026	21692	20120	1467
2	Arunachal Pradesh	351	241	80.3	14	9	64.3	1597	1580	397	315	12
3	Assam	19169	10039	57.3	5722	518	9.1	35301	29465	27667	11943	556
4	Bihar	15393	10135	74.2	3944	525	13.3	45610	40853	19814	15726	862
5	Chhattisgarh	6301	5629	88.3	4499	1531	34.0	21927	17297	8875	9196	2047
6	Goa	508	329	74.1	85	14	16.5	906	818	497	472	16
7	Gujarat	10854	10160	93.8	4509	174	3.9	68173	63334	25787	26079	355
8	Haryana	9010	5751	66.0	5134	692	13.5	19496	14320	9893	9292	1011
9	Himachal Pradesh	1529	1122	75.4	480	69	14.4	5515	4962	2007	1912	115
10	Jammu & Kashmir	3327	2360	78.5	1614	105	6.5	13222	11206	4961	4824	138
11	Jharkhand	6086	4585	81.5	2516	786	31.2	11730	9091	7045	6804	1010
12	Karnataka	14004	11298	85.9	5382	354	6.6	37321	31640	23110	20712	891
13	Kerala	11451	10150	90.9	5591	553	9.9	58158	52388	13940	13321	660
14	Madhya Pradesh	28756	25515	92.2	14117	5773	40.9	77249	60520	42351	42208	9295
15	Maharashtra	26818	22834	93.3	10453	926	8.9	152745	140794	49066	47885	1428
16	Manipur	337	71	35.5	13	4	30.8	214	200	214	71	6
17	Meghalaya	390	312	81.3	25	13	52.0	1560	1532	378	347	13
18	Mizoram	258	240	100.0	168	139	82.7	465	296	267	259	147
19	Nagaland	68	47	85.5	27	22	81.5	76	48	82	59	30
20	Odisha	14651	12194	89.0	6422	429	6.7	64291	57869	20292	19470	763
21	Punjab	5481	3174	72.1	2115	637	30.1	9482	7357	7034	5370	1062
22	Rajasthan	31216	16442	52.4	9003	3659	40.6	69643	59167	23772	23407	5841
23	Sikkim	111	104	97.2	81	46	56.8	208	126	182	167	44
24	Tamil Nadu	6354	4756	76.2	4567	1186	26.0	19229	14640	9295	8622	1957
25	Telangana	14147	11366	84.5	5825	504	8.7	34808	25886	19966	17761	644
26	Tripura	1618	1343	84.6	610	108	17.7	4553	3523	2070	2724	134
27	Uttar Pradesh	38918	26506	70.5	10469	5288	50.5	83951	73117	112846	69734	13960
28	Uttarakhand	1413	992	69.0	651	284	43.6	4110	3264	1694	1582	434
29	West Bengal	38424	35332	95.7	8663	422	4.9	214638	205834	50335	45770	517
	TOTAL STATE(S)	323469	246427	80.0	121507	25609	21.1	1099476	962153	505529	426152	45415
30	A & N Islands	117	97	84.3	126	12	9.5	630	504	128	127	13
31	Chandigarh	434	262	62.4	237	65	27.4	786	549	390	371	88
32	D&N Haveli	21	16	80.0	6	0	0.0	107	101	17	20	0
33	Daman & Diu	16	15	100.0	11	1	9.1	37	26	7	8	1
34	Delhi UT	15319	6412	72.1	3143	1008	32.1	23017	19744	8377	7240	1480
35	Lakshadweep	4	3	100.0	0	0	-	4	4	3	6	0
36	Puducherry	77	57	87.7	8	1	12.5	170	162	88	78	1
	TOTAL UT(S)	15988	6862	72.0	3531	1087	30.8	24751	21090	9010	7850	1583
	TOTAL (ALL INDIA)	339457	253289	79.8	125038	26696	21.4	1124227	983243	514539	434002	46998

Source: Crime in India

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CF), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2015

SL	State/UT	2015										
		CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	15967	13255	86.8	9137	768	8.4	44279	31449	22530	20265	1565
2	Arunachal Pradesh	384	259	58.5	5	0	0.0	1833	1818	408	303	0
3	Assam	23365	12287	55.8	7079	669	9.5	41753	34537	22867	12593	741
4	Bihar	13904	9148	70.8	3713	508	13.7	50001	45850	16484	13357	751
5	Chhattisgarh	5783	4910	84.6	5245	2319	44.2	22207	16567	6935	7212	2861
6	Goa	392	319	67.4	144	27	18.8	1137	989	402	405	32
7	Gujarat	7777	7025	92.0	4158	114	2.7	70348	65981	18145	17912	206
8	Haryana	9511	5348	59.1	4438	805	18.1	19650	15197	8329	8213	1173
9	Himachal Pradesh	1295	1012	76.3	461	61	13.2	5957	5399	1685	1701	124
10	Jammu & Kashmir	3366	2538	72.5	1772	83	4.7	13744	11503	5063	4951	136
11	Jharkhand	6568	4722	76.3	2998	726	24.2	13819	10711	6398	6501	1075
12	Karnataka	12775	10053	82.6	5134	251	4.9	41693	36199	21361	19288	394
13	Kerala	9767	8856	92.4	4503	649	14.4	61242	56517	11461	11490	609
14	Madhya Pradesh	24231	21622	90.7	15986	4233	26.5	82142	61777	36826	37241	7522
15	Maharashtra	31216	22784	88.0	10941	1229	11.2	163550	151023	45924	41984	2244
16	Manipur	266	94	50.8	16	7	43.8	294	275	145	103	16
17	Meghalaya	337	224	77.2	55	12	21.8	1756	1698	280	240	12
18	Mizoram	158	197	98.0	178	138	77.5	457	273	187	213	166
19	Nagaland	91	70	80.5	31	24	77.4	113	79	102	100	29
20	Odisha	17200	15046	90.5	6147	511	8.3	72915	66754	20512	19520	868
21	Punjab	5340	3552	70.3	2598	794	30.6	10909	8204	6336	6022	1419
22	Rajasthan	28224	14582	51.3	8581	3318	38.7	73169	63371	20110	20444	4765
23	Sikkim	53	36	94.7	19	6	31.6	67	46	59	42	8
24	Tamil Nadu	5919	4221	66.0	3338	867	26.0	18861	15507	9418	7965	1629
25	Telangana	15425	14037	88.7	6099	533	8.7	39844	30295	18962	20706	918
26	Tripura	1267	1025	85.5	417	99	23.7	4880	4101	1311	1265	108
27	Uttar Pradesh	35908	24940	70.8	12806	7151	55.8	98057	84094	105231	71019	17905
28	Uttarakhand	1465	858	75.3	1099	628	57.1	4174	3063	1425	1442	986
29	West Bengal	33318	35006	94.2	8451	420	5.0	240849	232153	36368	37997	500
	TOTAL STATE(S)	311272	238026	78.3	125549	26950	21.5	1199700	1055430	445264	390494	48762
30	A & N Islands	136	97	81.5	54	7	13.0	601	547	124	115	8
31	Chandigarh	468	277	61.7	262	65	24.8	826	564	466	453	87
32	D&N Haveli	25	12	100.0	6	2	33.3	113	107	37	22	2
33	Daman & Diu	29	13	65.0	4	0	0.0	39	35	25	14	0
34	Delhi UT	17222	7854	66.7	2514	880	35.0	27590	24991	10630	9439	1124
35	Lakshadweep	9	1	100.0	1	1	100.0	5	4	6	2	1
36	Puducherry	82	66	86.8	5	4	80.0	99	94	120	88	4
	TOTAL UT(S)	17971	8320	66.8	2846	959	33.7	29273	26342	11408	10133	1226
	TOTAL (ALL INDIA)	329243	246346	77.8	128395	27909	21.7	1228973	1081772	456672	400627	49988

Source: Crime in India

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CF), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

SL	State/UT	2016										
		CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	16362	14774	89.3	9882	922	9.3	46205	32708	26606	21244	1279
2	Arunachal Pradesh	367	239	68.3	76	23	30.3	2057	1941	389	284	23
3	Assam	20869	11004	58.0	6522	470	7.2	45541	39019	21738	11589	475
4	Bihar	13400	13951	82.3	3435	639	18.6	59801	56366	17448	18366	988
5	Chhattisgarh	5947	5114	86.5	4445	1207	27.2	21681	17235	7317	7082	1573
6	Goa	371	236	71.7	157	18	11.5	1225	1062	349	300	19
7	Gujarat	8532	7676	92.0	3537	122	3.4	73651	69847	18649	18557	294
8	Haryana	9839	5603	56.2	4180	560	13.4	20620	16440	9296	8171	777
9	Himachal Pradesh	1222	947	77.8	602	83	13.8	6344	5598	1635	1564	120
10	Jammu & Kashmir	2850	1823	70.0	1351	56	4.1	13326	11653	3985	3546	68
11	Jharkhand	5453	4136	78.3	2436	766	31.4	14844	12404	6504	4997	846
12	Karnataka	14131	9936	81.2	5814	271	4.7	46135	40055	22730	18647	387
13	Kerala	10034	9408	93.7	4652	500	10.7	66061	61251	12463	11519	657
14	Madhya Pradesh	26604	23606	90.0	14007	3888	27.8	85377	67862	40663	39662	6199
15	Maharashtra	31388	26231	83.2	10155	1135	11.2	177245	165618	46941	44686	2101
16	Manipur	253	165	65.7	16	7	43.8	440	424	151	177	11
17	Meghalaya	372	262	61.6	130	88	67.7	1960	1823	283	394	127
18	Mizoram	120	116	97.5	80	71	88.8	382	302	126	122	76
19	Nagaland	105	61	59.8	55	23	41.8	140	85	72	67	30
20	Odisha	17837	15610	89.3	6304	392	6.2	82363	76057	19837	19911	918
21	Punjab	5105	2995	68.2	2266	550	24.3	11138	8868	6150	4676	894
22	Rajasthan	27422	14493	52.2	8369	2884	34.5	77138	68040	20457	20597	4159
23	Sikkim	153	113	90.4	31	11	35.5	159	128	159	123	11
24	Tamil Nadu	4463	3166	75.3	3093	647	20.9	18673	15561	7870	6286	954
25	Telangana	15374	12185	87.7	5809	471	8.1	42480	34172	21287	18313	733
26	Tripura	1013	862	80.9	526	130	24.7	4963	3981	1142	1079	152
27	Uttar Pradesh	49262	32032	69.0	11007	5795	52.6	116126	104459	130249	82000	15148
28	Uttarakhand	1588	990	64.6	526	243	46.2	4053	3527	1566	1490	347
29	West Bengal	32513	33539	96.0	9713	319	3.3	265692	255979	34726	35215	392
	TOTAL STATE(S)	322949	251273	78.7	119176	22291	18.7	1305820	1172465	480788	400664	39758
30	A & N Islands	108	77	80.2	56	8	14.3	624	567	114	89	14
31	Chandigarh	414	280	68.0	213	52	24.4	844	615	399	358	61
32	D&N Haveli	28	30	90.9	21	2	9.5	137	116	28	40	2
33	Daman & Diu	41	28	80.0	20	0	0.0	63	43	48	34	0
34	Delhi UT	15310	8542	64.0	2594	736	28.4	33533	30803	13759	9883	931
35	Lakshadweep	9	8	100.0	0	0	-	13	13	7	7	0
36	Puducherry	95	66	83.5	8	5	62.5	173	164	93	95	6
	TOTAL UT(S)	16005	9031	64.4	2912	803	27.6	35387	32321	14448	10506	1014
	TOTAL (ALL INDIA)	338954	260304	78.1	122088	23094	18.9	1341207	1204786	495236	411170	40772

Source: Crime in India

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2014-2015

SL	CrimeHead	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Rape	36735	30840	86.3	17649	4944	28.0	125401	107499	48183	41904	6637
2	Attempt to Commit Rape	4234	2781	82.5	1016	149	14.7	4806	3761	4465	3144	213
3	Kidnapping & Abduction of Women	57324	26064	52.9	11821	2661	22.5	109259	97050	63378	40845	4846
4	Dowry Deaths	8455	7653	88.9	5061	1672	33.0	40477	35255	23598	19481	4054
5	Assault on Women with Intent to Outrage her Modesty	82235	66462	86.9	29995	8422	28.1	258109	224355	104243	92615	11213
6	Insult to the Modesty of Women	9735	8144	89.6	5778	1212	21.0	36731	29220	11017	10074	1442
7	Cruelty by Husband or his Relatives	122877	97081	82.1	46853	6425	13.7	499619	443855	225648	196893	16180
8	Acid Attack	137	98	89.1	15	8	53.3	138	123	154	135	12
9	Attempt to Acid Attack	40	23	82.1	5	3	60.0	26	21	39	28	3
10	Deaths Caused by Act Done with Intent to Cause Miscarriage	3	2	100.0	0	0	-	10	10	9	9	0
11	Causing Miscarriage Without Womens Consent	45	26	76.5	9	7	77.8	47	38	43	35	15
12	Human Trafficking	456	208	84.6	19	7	36.8	231	206	711	428	11
13	Abetment of Suicides of Women	3734	2403	92.3	1014	154	15.2	9151	8130	5179	4134	211
14	Unnatural Offences	105	66	88.0	11	6	54.5	90	79	113	83	6
15	Dowry Prohibition Act, 1961	10050	9008	83.0	4617	472	10.2	31742	26438	21548	18525	997
16	Indecent Representation of Women (Prohibition) Act, 1986	47	54	81.8	169	79	46.7	980	810	68	96	84
17	Protection of Women from Domestic Violence Act, 2005	426	312	88.9	47	9	19.1	481	429	693	639	13
18	Immoral Traffic (Prevention) Act	2070	1881	98.4	949	461	48.6	6614	5662	4963	4668	1055
19	Publishing or Transmitting of Sexually Explicit Material (Sec 67A IT Act)	749	183	52.4	10	5	50.0	315	302	487	266	6
	Total Crimes Against Women	339457	253289	79.8	125038	26696	21.4	1124227	983243	514539	434002	46998

SL	CrimeHead	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Rape	34651	30001	86.8	18764	5514	29.4	137458	118520	42036	39494	7185
2	Attempt to Commit Rape	4437	3174	80.7	1035	205	19.8	6940	5886	4338	3892	247
3	Kidnapping & Abduction of Women	59283	27215	48.7	12888	3157	24.5	124253	110887	55329	39826	5181
4	Dowry Deaths	7634	7150	88.4	5165	1792	34.7	42410	37062	19973	16996	4624
5	Assault on Women with Intent to Outrage her Modesty	82422	66887	86.8	34541	8408	24.3	291109	251482	101571	90897	11342
6	Insult to the Modesty of Women	8685	7019	88.3	3998	870	21.8	36221	30423	9870	9260	1108
7	Cruelty by Husband or his Relatives	113403	90971	80.9	46127	6559	14.2	534431	477986	187067	171605	16857
8	Acid Attack	140	102	87.2	15	7	46.7	224	209	192	141	12
9	Attempt to Acid Attack	30	18	75.0	4	0	0.0	39	35	37	24	0
10	Deaths Caused by Act Done with Intent to Cause Miscarriage	12	6	85.7	0	0	-	16	16	11	6	0
11	Causing Miscarriage Without Womens Consent	54	43	95.6	8	4	50.0	81	73	95	66	8
12	Human Trafficking	713	438	85.7	70	34	48.6	647	575	1162	998	53
13	Abetment of Suicides of Women	4060	3190	91.1	1340	193	14.4	11319	9951	6255	5366	314
14	Unnatural Offences	108	69	89.6	17	7	41.2	149	132	100	75	7
15	Dowry Prohibition Act, 1961	9894	7162	80.0	3212	595	18.5	33586	29667	22068	15517	1831
16	Indecent Representation of Women (Prohibition) Act, 1986	40	32	84.2	137	44	32.1	842	704	76	62	57
17	Protection of Women from Domestic Violence Act, 2005	461	418	94.4	46	22	47.8	846	799	540	482	27
18	Immoral Traffic (Prevention) Act	2424	2122	98.8	987	485	49.1	7772	6777	5407	5420	1116
19	Publishing or Transmitting of Sexually Explicit Material (Sec 67A IT Act)	792	329	45.8	41	13	31.7	630	588	545	500	19
	Total Crimes Against Women	329243	246346	77.8	128395	27909	21.7	1228973	1081772	456672	400627	49988

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

SL	CrimeHead	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Rape	38947	33628	87.6	18552	4739	25.5	152140	133373	48797	43525	6289
2	Attempt to Commit Rape	5729	4290	78.1	1093	215	19.7	10165	9063	5965	5102	278
3	Kidnapping & Abduction of Women	64519	29084	46.7	11720	2512	21.4	139905	127950	60467	40516	4429
4	Dowry Deaths	7621	7067	88.7	4351	1325	30.5	44123	39723	20545	16315	3400
5	Assault on Women with Intent to Outrage her Modesty	84746	71638	87.2	32115	7001	21.8	322937	286884	110375	95728	9541
6	Insult to the Modesty of Women	7305	6336	85.1	3629	735	20.3	36765	31814	8668	8002	958
7	Cruelty by Husband or his Relatives	110378	91810	83.3	44681	5433	12.2	569022	515904	198851	168053	13511
8	Acid Attack	160	132	87.4	24	9	37.5	341	317	194	168	11
9	Attempt to Acid Attack	46	31	68.9	3	1	33.3	66	63	39	43	1
10	Deaths Caused by Act Done with Intent to Cause Miscarriage	125	84	66.7	2	0	0.0	100	98	199	128	0
11	Causing Miscarriage Without Womens Consent	462	268	70.2	17	0	0.0	341	324	711	392	0
12	Human Trafficking	659	576	87.0	86	28	32.6	1151	1065	1026	873	56
13	Abetment of Suicides of Women	4466	3872	92.2	1523	212	13.9	13818	12282	7234	6223	305
14	Unnatural Offences	489	255	62.2	23	7	30.4	387	364	502	276	7
15	Dowry Prohibition Act, 1961	9683	8455	82.8	3233	494	15.3	38119	34785	25063	20400	1199
16	Indecent Representation of Women (Prohibition) Act, 1986	38	54	93.1	59	22	37.3	759	700	57	68	25
17	Protection of Women from Domestic Violence Act, 2005	437	403	95.5	69	23	33.3	1201	1130	556	515	28
18	Immoral Traffic (Prevention) Act	2214	1921	97.8	854	329	38.5	8877	8014	5177	4371	723
19	Publishing or Transmitting of Sexually Explicit Material (Sec 67A IT Act)	930	400	58.7	54	9	16.7	990	933	810	472	11
	Total Crimes Against Women	338954	260304	78.1	122088	23094	18.9	1341207	1204786	495236	411170	40772

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CF), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Children during 2014

SL	State/UT	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	2059	1284	81.6	680	54	7.9	2983	2281	2459	1799	59
2	Arunachal Pradesh	134	82	67.8	4	1	25.0	120	116	124	105	1
3	Assam	1385	571	69.1	88	23	26.1	1002	914	1487	577	23
4	Bihar	2255	1372	72.1	497	60	12.1	5150	4564	2406	1862	74
5	Chhattisgarh	4358	3217	73.6	1670	613	36.7	7715	6045	3911	3990	780
6	Goa	330	155	57.2	16	5	31.3	507	491	256	228	10
7	Gujarat	3219	2192	72.8	450	38	8.4	7702	7250	3211	3140	54
8	Haryana	2540	1434	57.4	1157	220	19.0	2692	1505	2046	1953	285
9	Himachal Pradesh	467	255	57.7	126	31	24.6	877	748	404	368	39
10	Jammu & Kashmir	211	97	63.4	54	2	3.7	412	353	190	133	2
11	Jharkhand	423	529	93.6	327	144	44.0	936	604	509	659	151
12	Karnataka	3416	1983	71.2	331	66	19.9	3362	3026	3449	2697	87
13	Kerala	2391	2028	92.2	431	115	26.7	6670	6238	2714	2658	131
14	Madhya Pradesh	15085	10278	78.0	5345	1897	35.5	24129	18080	14122	13903	2586
15	Maharashtra	8115	5487	79.6	1319	210	15.9	26695	25302	8338	7391	236
16	Manipur	137	15	40.5	0	0	-	27	27	56	8	0
17	Meghalaya	213	160	89.9	7	7	100.0	485	478	183	165	7
18	Mizoram	178	139	100.0	53	49	92.5	199	146	153	113	50
19	Nagaland	25	12	80.0	5	5	100.0	12	7	45	36	24
20	Odisha	2196	1363	87.1	207	29	14.0	3047	2840	1850	1728	31
21	Punjab	1762	862	73.4	495	186	37.6	1359	864	1683	1183	223
22	Rajasthan	3880	2067	54.6	786	290	36.9	6122	5329	2660	2620	374
23	Sikkim	93	66	97.1	34	20	58.8	95	61	83	66	3
24	Tamil Nadu	2354	1710	83.1	961	614	63.9	3410	2449	2711	2222	662
25	Telangana	1930	1229	83.3	633	79	12.5	3157	2507	3277	2521	108
26	Tripura	369	243	81.5	65	17	26.2	545	460	335	306	24
27	Uttar Pradesh	14835	11769	81.0	2751	1427	51.9	27793	25011	26019	19869	2544
28	Uttarakhand	489	292	59.7	83	39	47.0	500	417	362	367	46
29	West Bengal	4909	3238	87.4	557	36	6.5	6877	6315	5266	3787	36
	TOTAL STATE(S)	79758	54129	77.0	19132	6277	32.8	144580	124428	90309	76454	8650
30	A & N Islands	50	31	79.5	26	10	38.5	280	254	57	37	13
31	Chandigarh	208	114	51.1	113	45	39.8	240	127	134	148	51
32	D&N Haveli	11	5	55.6	0	0	-	44	44	7	6	0
33	Daman & Diu	7	4	40.0	3	1	33.3	14	11	6	4	1
34	Delhi UT	9350	2411	36.9	823	310	37.7	6852	6021	2909	2643	368
35	Lakshadweep	1	1	100.0	0	0	-	1	1	3	3	0
36	Puducherry	38	29	87.9	0	0	-	39	39	35	38	0
	TOTAL UT(S)	9665	2595	37.9	965	366	37.9	7470	6497	3151	2879	433
	TOTAL (ALL INDIA)	89423	56724	73.5	20097	6643	33.1	152050	130925	93460	79333	9083

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CFT), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Children during 2015

SL	State/UT	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	1992	1396	82.8	866	108	12.5	3920	2964	2167	1867	130
2	Arunachal Pradesh	181	83	58.5	0	0	-	199	199	118	106	0
3	Assam	2835	1023	63.4	149	27	18.1	1931	1782	2797	1070	27
4	Bihar	1917	1122	63.3	362	70	19.3	5686	5264	1857	1506	96
5	Chhattisgarh	4469	3127	68.3	2100	961	45.8	9133	7017	4194	4192	1068
6	Goa	242	195	58.7	69	20	29.0	686	616	183	242	23
7	Gujarat	3623	2494	73.2	338	38	11.2	9744	9394	3531	3511	53
8	Haryana	3262	1551	50.4	830	228	27.5	2993	2163	2126	2015	257
9	Himachal Pradesh	477	286	61.0	127	34	26.8	1034	903	411	408	46
10	Jammu & Kashmir	308	110	47.8	91	4	4.4	463	370	229	178	5
11	Jharkhand	406	249	74.3	113	40	35.4	638	524	363	291	43
12	Karnataka	3961	2176	62.0	463	50	10.8	5202	4736	3269	2743	53
13	Kerala	2384	2009	95.0	488	146	29.9	8247	7758	2532	2410	163
14	Madhya Pradesh	12859	9267	74.7	5201	1704	32.8	27347	21865	11926	12218	2161
15	Maharashtra	13921	6345	62.3	1614	313	19.4	31578	29886	10627	8416	361
16	Manipur	110	48	50.5	5	1	20.0	75	70	58	45	1
17	Meghalaya	257	138	82.6	9	2	22.2	616	605	186	165	2
18	Mizoram	186	202	98.5	124	110	88.7	359	232	188	203	111
19	Nagaland	61	29	60.4	11	7	63.6	35	24	43	52	7
20	Odisha	2562	1786	83.8	393	41	10.4	4626	4233	2062	1992	42
21	Punjab	1836	1017	63.3	752	306	40.7	1881	1129	1691	1383	380
22	Rajasthan	3689	2014	53.7	604	232	38.4	7343	6725	2682	2733	302
23	Sikkim	64	55	94.8	30	17	56.7	73	43	67	57	17
24	Tamil Nadu	2617	2025	83.2	791	363	45.9	4474	3682	3238	2711	446
25	Telangana	2697	1964	82.7	791	112	14.2	4464	3534	2384	2392	128
26	Tripura	255	206	78.3	79	22	27.8	671	570	213	251	27
27	Uttar Pradesh	11420	8705	76.6	3684	2185	59.3	33716	29996	20693	15012	3482
28	Uttarakhand	635	207	36.3	186	131	70.4	624	438	334	316	147
29	West Bengal	4963	4943	91.2	361	46	12.7	11258	10897	5351	5381	56
	TOTAL STATE(S)	84189	54772	71.8	20631	7318	35.5	179016	157619	85520	73866	9634
30	A & N Islands	102	75	78.1	11	2	18.2	329	318	94	86	2
31	Chandigarh	271	106	44.7	79	34	43.0	233	154	152	134	49
32	D&N Haveli	35	20	74.1	3	0	0.0	64	61	25	22	0
33	Daman & Diu	28	5	29.4	1	1	100.0	16	15	10	9	0
34	Delhi UT	9489	2524	32.2	876	333	38.0	8545	7649	3097	3016	404
35	Lakshadweep	2	0	-	0	0	-	1	1	1	0	0
36	Puducherry	56	37	92.5	3	2	66.7	39	36	50	44	2
	TOTAL UT(S)	9983	2767	33.5	973	372	38.2	9227	8234	3429	3311	457
	TOTAL (ALL INDIA)	94172	57539	68.0	21604	7690	35.6	188243	165853	88949	77177	10091

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CFT), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Children during 2016

SL	State/UT	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	1847	1405	82.5	1012	113	11.2	3980	2887	1868	1790	122
2	Arunachal Pradesh	133	71	55.5	5	1	20.0	270	261	106	80	1
3	Assam	3964	1338	51.4	340	57	16.8	3120	2780	4179	1439	57
4	Bihar	3932	2898	78.0	316	75	23.7	8162	7846	4300	3338	97
5	Chhattisgarh	4746	3365	71.4	2149	924	43.0	9342	7193	4154	4100	1035
6	Goa	230	130	57.5	102	18	17.6	746	644	187	165	18
7	Gujarat	3637	2641	72.7	295	34	11.5	12033	11729	3431	3492	44
8	Haryana	3099	1628	51.2	825	150	18.2	3773	2948	2421	2174	197
9	Himachal Pradesh	467	245	52.2	149	30	20.1	1148	994	386	348	38
10	Jammu & Kashmir	222	92	44.4	67	4	6.0	462	390	174	136	4
11	Jharkhand	717	429	80.3	162	45	27.8	953	791	672	479	45
12	Karnataka	4455	2211	57.7	607	76	12.5	6947	6340	3213	2650	88
13	Kerala	2879	2663	95.1	510	85	16.7	10429	9917	4025	3733	91
14	Madhya Pradesh	13746	9527	70.8	5444	1642	30.2	31392	25453	13519	12506	2200
15	Maharashtra	14559	7239	54.2	1847	399	21.6	37121	35189	9561	9180	462
16	Manipur	134	68	73.9	10	1	10.0	138	128	88	75	1
17	Meghalaya	240	135	57.0	38	30	78.9	740	701	204	147	35
18	Mizoram	188	164	97.0	65	63	96.9	388	323	193	170	63
19	Nagaland	78	31	55.4	23	9	39.1	55	32	62	34	12
20	Odisha	3286	2319	85.6	467	43	9.2	6552	6085	2553	2495	54
21	Punjab	1843	835	55.9	558	164	29.4	1960	1402	1670	1073	201
22	Rajasthan	4034	2323	56.8	715	266	37.2	9036	8300	2900	2902	315
23	Sikkim	110	86	92.5	19	9	47.4	129	110	115	98	9
24	Tamil Nadu	2856	2144	84.9	1481	634	42.8	5826	4345	3295	2718	692
25	Telangana	2909	2167	80.4	815	88	10.8	5701	4834	3322	2706	100
26	Tripura	274	201	76.1	87	29	33.3	771	650	273	223	30
27	Uttar Pradesh	16079	9753	67.4	2998	1529	51.0	39749	36694	25627	16628	2571
28	Uttarakhand	676	267	48.5	65	50	76.9	705	640	365	321	57
29	West Bengal	7004	4641	90.0	766	78	10.2	15538	14772	5311	4943	87
	TOTAL STATE(S)	98344	61016	68.4	21937	6646	30.3	217166	194378	98174	80143	8726
30	A & N Islands	86	53	81.5	19	4	21.1	371	350	88	73	3
31	Chandigarh	222	87	41.2	96	45	46.9	230	134	114	116	52
32	D&N Haveli	21	16	59.3	7	2	28.6	77	70	15	19	2
33	Daman & Diu	31	10	31.3	0	0	-	25	25	15	10	0
34	Delhi UT	8178	2114	28.8	704	294	41.8	9763	9054	2894	2591	335
35	Lakshadweep	5	5	100.0	0	0	-	6	6	4	5	0
36	Puducherry	71	51	89.5	0	0	-	83	83	56	58	0
	TOTAL UT(S)	8614	2336	30.2	826	345	41.8	10555	9722	3186	2872	392
	TOTAL (ALL INDIA)	106958	63352	65.4	22763	6991	30.7	227721	204100	101360	83015	9118

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials Completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CFT), Cases Pending Trial at the end of the year (CPTEY) under Crime against Children during 2014

SL	Crime Heads	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Murder	1817	1517	86.5	793	351	44.3	6636	5842	2759	2517	624
2	Infanticide	121	33	28.0	35	15	42.9	187	152	79	55	29
3	Kidnapping & Abduction	37854	15082	48.6	5448	1436	26.4	46898	41323	29152	22164	2357
4	Foeticide	107	30	24.2	42	6	14.3	153	111	48	48	7
5	Abetment of Suicide of Child	56	55	79.7	57	14	24.6	287	230	56	80	21
6	Exposure and Abandonment	983	139	15.0	60	11	18.3	872	787	277	197	12
7	Procuration of Minor Girls	2020	1315	80.6	246	31	12.6	2837	2535	1967	1476	33
8	Importation of Girls from Foreign Country	2	1	50.0	0	0	-	1	1	6	4	0
9	Buying of Minors for Prostitution	14	11	52.4	1	0	0.0	154	153	31	15	0
10	Selling of Minors for Prostitution	82	77	82.8	16	3	18.8	420	404	109	115	5
11	Prohibition of Child Marriage Act, 2006	280	220	89.1	103	15	14.6	733	629	718	612	49
12	Transplantation of Human Organs Act, 1994	1	0	-	0	0	-	0	0	0	0	0
13	Child Labour (Prohibition & Regulation) Act, 1986	147	74	98.7	10	3	30.0	121	109	156	113	3
14	Immoral Traffic (Prevention) Act, 1956	86	76	95.0	10	0	0.0	333	323	209	164	0
15	Juvenile Justice (Care and Protection of Children) Act, 2000	1315	1103	96.0	530	498	94.0	1760	1230	1489	1385	540
16	Protection of Children from Sexual Offences Act, 2012	34449	28393	94.6	7487	2275	30.4	59988	52308	41732	36653	2686
17	Attempt to Commit Murder	840	806	87.2	497	211	42.5	1994	1494	2502	2054	345
18	Unnatural Offences	765	612	94.6	124	49	39.5	1006	881	868	749	58
19	Human Trafficking			-			-					
20	Other Crimes Committed Against children	8484	7180	86.8	4638	1725	37.2	27664	22407	11302	10932	2314
	Total Crimes Against Children	89423	56724	73.5	20097	6643	33.1	152050	130925	93460	79333	9083

Source: Crime in India

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials Completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CFT), Cases Pending Trial at the end of the year (CPTEY) under Crime against Children during 2015

SL	Crime Heads	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Murder	1758	1423	85.9	833	387	46.5	7257	6422	2444	2326	612
2	Infanticide	91	38	40.9	23	12	52.2	190	165	58	64	27
3	Kidnapping & Abduction	41893	15054	40.4	5462	1691	31.0	56442	50841	28054	21670	2556
4	Foeticide	97	30	31.9	14	2	14.3	141	127	58	46	2
5	Abetment of Suicide of Child	51	52	92.9	28	2	7.1	282	254	57	62	2
6	Exposure and Abandonment	885	99	11.8	39	7	17.9	885	845	139	128	10
7	Procuration of Minor Girls	3087	1348	66.7	334	37	11.1	3805	3454	2481	1520	56
8	Importation of Girls from Foreign Country	2	1	100.0	0	0	-	2	2	3	1	0
9	Buying of Minors for Prostitution	11	10	100.0	1	1	100.0	163	162	15	15	2
10	Selling of Minors for Prostitution	111	119	97.5	25	9	36.0	523	498	136	157	18
11	Prohibition of Child Marriage Act, 2006	293	240	81.4	70	15	21.4	867	789	704	656	53
12	Transplantation of Human Organs Act, 1994	0	0	-	0	0	-	0	0	0	0	0
13	Child Labour (Prohibition & Regulation) Act, 1986	251	152	98.1	14	7	50.0	261	246	257	198	7
14	Immoral Traffic (Prevention) Act, 1956	58	48	88.9	17	6	35.3	371	354	143	160	17
15	Juvenile Justice (Care and Protection of Children) Act, 2000	1457	1049	92.2	292	159	54.5	2279	1982	1695	1368	190
16	Protection of Children from Sexual Offences Act, 2012	34505	30113	94.7	10498	3809	36.3	82327	71552	41090	37683	4567
17	Attempt to Commit Murder	276	263	84.6	184	73	39.7	1783	1599	422	468	86
18	Unnatural Offences	814	636	91.4	194	84	43.3	1500	1306	833	731	109
19	Human Trafficking	221	132	93.0	7	2	28.6	139	132	300	264	2
20	Other Crimes Committed Against children	8311	6732	86.3	3569	1387	38.9	29026	25123	10060	9660	1775
	Total Crimes Against Children	94172	57539	68.0	21604	7690	35.6	188243	165853	88949	77177	10091

Source: Crime in India

Crime Head-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Chargesheeting Rate (CHR), Cases in which Trials Completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases for Trial (CFT), Cases Pending Trial at the end of the year (CPTEY) under Crime against Children during 2016

SL	Crime Heads	CR	CCS	CHR	CTC	CON	CVR	CFT	CPTEY	PAR	PCS	PCV
1	Murder	1640	1493	88.4	640	283	44.2	7915	7274	2446	2285	432
2	Infanticide	93	28	36.8	17	4	23.5	193	176	117	77	5
3	Kidnapping & Abduction	52253	18242	39.3	5603	1360	24.3	69066	63358	35962	25191	2188
4	Foeticide	144	55	37.2	18	2	11.1	182	164	141	90	4
5	Abetment of Suicide of Child	41	31	83.8	19	2	10.5	285	266	46	37	2
6	Exposure and Abandonment	811	83	10.6	37	4	10.8	931	891	189	120	4
7	Procuration of Minor Girls	2465	1520	60.4	474	21	4.4	4974	4500	3120	2002	25
8	Importation of Girls from Foreign Country	5	2	50.0	0	0	-	4	4	8	4	0
9	Buying of Minors for Prostitution	7	15	78.9	2	2	100.0	177	175	21	25	7
10	Selling of Minors for Prostitution	122	74	75.5	8	0	0.0	572	564	138	114	0
11	Prohibition of Child Marriage Act, 2006	326	236	84.6	68	10	14.7	1024	956	740	644	35
12	Transplantation of Human Organs Act, 1994	0	0	-	0	0	-	0	0	0	0	0
13	Child Labour (Prohibition & Regulation) Act, 1986	204	139	94.6	17	8	47.1	385	368	239	168	8
14	Immoral Traffic (Prevention) Act, 1956	56	51	100.0	19	2	10.5	405	386	138	119	1
15	Juvenile Justice (Care and Protection of Children) Act, 2000	2253	1825	93.4	461	295	64.0	3804	3339	2373	2091	310
16	Protection of Children from Sexual Offences Act, 2012	36022	30891	94.2	10884	3226	29.6	101318	90205	42196	37872	3859
17	Attempt to Commit Murder	213	191	87.6	107	39	36.4	1525	1418	356	405	58
18	Unnatural Offences	1247	1081	93.5	253	107	42.3	2383	2128	1386	1217	131
19	Human Trafficking	340	202	85.2	22	4	18.2	334	312	525	444	4
20	Other Crimes Committed Against children	8716	7193	87.0	4114	1622	39.4	32244	27616	11218	10109	2045
Total Crimes Against Children		106958	63352	65.4	22763	6991	30.7	227721	204100	101360	83015	9118

Source: Crime in India
